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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA /MP No..... OA 512/97199

Raj Kumar Tanwar Versus UOD

Date of Order	Order
<u>19.4.99</u>	Since the Advocates are observing strike today, the case may be listed for admission/direction/hearing on <u>11/8/99</u>. <i>(Signature)</i> (GOPAL SINGH) ADM.MEMBER <i>(Signature)</i> (GOPAL KRISHNA) VICE CHAIRMAN
	<u>11/8/99</u> <i>Sh. Shri Kumar, counsel for the applicant</i> <i>Heard.</i> <i>Counsel for the applicant seeks permission to withdraw this OA with liberty to file a fresh OA. Permission is granted to the applicant, as prayed for by him.</i> <i>The OA stands dismissed as withdrawn.</i> <i>(Signature)</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER <i>(Signature)</i> (GOPAL KRISHNA) Vice Chairman (J) <i>Copy sent to applicant.</i> <i>WAK 2730</i> <i>Dated 18/8/99</i>